[Prof. Chandresh P, Thakur]

will force change here. We would have liked that there would be a strategic thinking, and, as a result, a. resilience in the foreign policy will be evident. But under the conditions of the weak Central Government and a confused foreign policy, we are not able today to raise our voice. We are not in the international arena anywhere today. One of the saddest experiences of a visiting Indian in Europe today is that nobody cares for him, who he is, from which country he is coming. There was a time when we were everywhere. We raised even led the voice of the world on the international scene. When these changes are taking place which have serious implications for our future, our political relationship, our economic relationship and defence relationship, the Indian thinking should have been updated. And the updated thinking should have been projected in visible ways. So far this Government has practically done nothing. Through this special mention, Madam, I am suggesting that the Government should come out with a policy and take steps to review its decisions and strengthen our relationship under the new conditions that are emerging and take the House into confidence as early as possible...

## Need to provide compensation to Ladakhi families migrating from rural areas

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): Madam, through you, I wish to invite the attention of the Government to the sad plight of a large number of Muslim end Christian families who have been driven out of their homes and hearths by the Ladakhi Buddhist Organisation in Jammu and Kashmir. Their houses have been blasted in bomb-blasts, and they are being held as migrants in the town of Leh since 1988-89. The Government has not paid them any compensation for the loss of their properties, cattle heads, kith and kin in the bomb-blasts.

Although the Government is paying-cash doles to other migrant families from the valley of Kashmir at the rate of Rs. 1,000 per month, the Muslim and Chiristian migrants from the rural areas of Ladakh have not been paid any such cash doles and are being discriminated against. The same should be paid to them as is being paid to other migrants.

Moreover, a communal organisation of Ladakh has imposed social boycott against the non-Buddhists in the district of Leh Ladakh. They are not allowed to do any business. Their transport is not allowed to ply, and their families are not allowed to work. If any person has any transaction with them, he is punished, and he is physically manhandled. The cases are pending against such persons who committed arson, murders and dacoi-ties, but the notice has not challenged them so far although there is sufficient evidence against them. This is being done to appease the criminals responsible for disrupting peace and communal harmony in Ladakh.

The Government of Jammu and Kashmir has repeatedly recommended that Argons of Ladakh be conferred the status of Scheduled Tribe, but the Central Government has not taken any action so far.

In the volatile situation prevalent in the State of Jammu and Kashmir, the Govrnment should take immediate steps to bring to an end the social boycott of the non-Buddh'sts of Ladakh to nrovide cssh doles at par with other migrants to the migrants or rural areas of Ladakh, to pay them full compensation for the properties looteri and blasted in the riots and to challar the accused for having committed arson, loot, plunder and murders in Lsdakh so that all the communities in the region can live in peace atid har-monv and their future is not rendered bleak and moreover the conditions there imorove and that area also does not get infested by illegal activities.

241

**उपतमापति** : आप हा नाम मेरी लिस्ट वें नहीं है ।

श्रो कैताश नारायण सार्रग:महोदया श्रभी मेरे सामने बात बाई है।

उप तथापति : कोई बात आपके सामने नहीं आई है । ऐसे नहीं उठा सकते हैं।

भो कैल।श नारायण सार्रग: किश्चि-यनो पर हो रहे अत्माचारों की बात कही है। आज "इंडियन एक्सप्रेस" में कहा कि हआरों हिंदू जो हैं...(व्यवधान)

उपसमापति : रापं बैठ जाहये । घाप क्यों बोत रहे हैं, घ्राप क्यों नाराज हो रहे हैं....(ब्बबबान) देखिए, आप नोटिस दीजिए I Give a special notice. I will permit you to make your the House properly which properly registered. मैंने परिभागत नहीं दो है। ये बापको खाली यह मजेक्चन दे रही हं कि ग्रगर त्रापकी कोई समस्या है या श्राप किसी की जनस्या उठाना चाहते हैं तो आप ुपया नोटिस दीजिए । स्पेशल नेशन ब्रापका एकसेव्ट होगा । ब्राप अच्छी तरह से अपनी बाद रख सकेंगे। ऐसे बीच में बोनने से प्रापकी बात ठोक से नहीं आ पायेगी । मेरा आपको मश्चिरा है।

## Alleged lathicharge by police on students in Jaipur

श्री सन्तोष बागड़ोदिया (राजस्थान):
महाद्या, जब से राजस्थान सरकार बदली
है श्रीर यह नई तरकार प्राई है, सारे
क्षेत्रों में कत्याचार बढ़ रहे हैं, यहां तक कि
शनिवार के दिन करीब हजार छोटे छोटे
कल के सासुम बच्चे जो 8-10 या
: 2 वर्ष के होंगे, स्कूल से निकले । एक
साथ जल्म निकाल कर बड़ी शांतिपूर्वक
जा रहे थे । इतने छोटे छोटे प्यारे बच्चों
के उत्थर पुलिस ने लाठी चार्ज किया जिसके
कारण काफी बच्चे हताहत हो गये ।

उनको अस्पताल ले जाना पड़ा । ये बच्च महाबीर दिगम्बर जैन हायर सेकेण्डरो स्कूल के थे ।

श्रीर श्री काशीवाई छगत झावेरी जिद्या मंदिर के थे श्रीर इन बच्चों के साथ पुलिस स्टेशन पर ले जाकर भी काफी अत्थाचार किया गया । इसके लिए पुलिस के उपर किसी भी तरह की कोई कार्यवाही राजस्थान सरकार के द्वारा नहीं की जा रही है ।

यह सरकार आने के बाद अभी आपने थोड़े दिन पहले देखा होगा—आपको मैने यह चित्र दिखाया भी है कि एक स्कूल में एक महीने तक तीन बच्चों को बंद करके रख दिया गया। क्यों रख दिया गया, कि उन गरीब बच्चों के पास फीस का पैसा नहीं था।

इत तरह के प्रत्याचार राजस्थान ने इप सरकार के तहत हो रहे हैं।

में इस तरफ प्रापका ध्यान दिलाना चाहता हूं, जिससे दिल्ली की सरकार कुछ करे कि कम से कम बच्चों के ऊपर ती प्रत्याचार न करें, जोकि हमारे भावी नागरिक होते बाले हैं।

इसी तहा में आपकी आज्ञा से आपको यह भी वताना चाहताह कि कुछ दिनों से, पांच, सात दिनों से काफो लोग, पाकिस्तान से हिंदू भागे था रहे हैं, राजस्थान में था रहे हैं। यह लोग गरीब हैं, अपनी अमीन, अपनी जायदाद, अपना काम-काज सब छोड़ कर आये हैं। उनके लिए सरकार क्या कर रहा है?

उनको रखते के लिए कोई जगह बनाये, उनको कोई काम-काज दे, उनके बच्चों को पहाने के लिए स्कूल में दाखिला करवाये। यह विल्कुल भिष्मांगों की तरह जोधगुर के हाउसिंग बोर्ड कालोनी की जो चाल है, उनमें रह रहे हैं। इस तरह की अवस्था है।

में आपके साध्यम से सरकार का ध्यान ब्राप्ट करना चहता हूं, जिससे कि उनका भी इस तरफ ध्यान हो ।

धन्यवाद ।